

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

M.A No. 10/ 2025
in OA No. 343 of 2024

Mahendra Kumar Arora

...Applicants

Versus

State of Punjab &Ors.

...Respondents

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Submitted by:

Place: Patiala

Dated: 20/09/2025


Satinder Singh, PFS
Divisional Forest Officer,
Patiala, Punjab.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

M.A No. 10/ 2025
in OA No. 343 of 2024

Mahendra Kumar Arora

...Applicants

Versus

1. State of Punjab through Secretary, Department of Environment, State of Punjab, Room No. 323, 3rd Floor, Punjab Civil Secretariat-2, Sector-9, Chandigarh-160009, Email: secy.te@punjab.gov.in
2. Principal Chief Conservator of Forest (HoFF), Punjab, Forest Complex, Sector-68, SAS Nagar, Mohali, Punjab, Email: pccfcomplex@gmail.com
3. Punjab Pollution Control Board through Member Secretary, Head Office, VatavaranBhawan, Punjab Pollution Control Board, Nabha Road, Patiala. Email: msppcb@gmail.com
4. District Magistrate, Patiala, District Administrative Complex, Block A Mini Sectt, Patiala, 147004, Email: dc.ptl@punjab.gov.in.
5. The British Co-Ed, High School, Devigarh Road, Punjab, 147001, Email: info@britishcoed.edu.in

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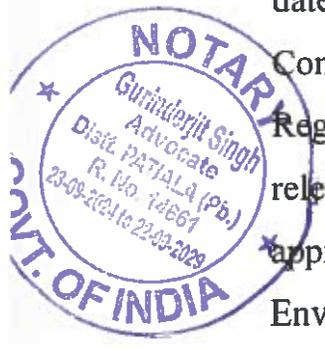
...Respondents

Reply by the way of Short Affidavit
of Sh. Satinder Singh, PFS
Divisional Forest Officer, Patiala,
on behalf of Respondent No. 2

Respectfully Showeth:

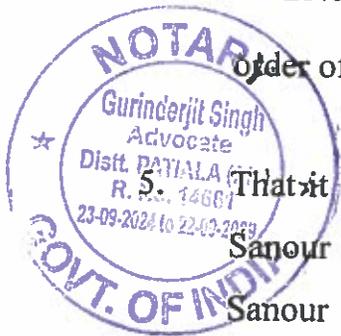
I, the above named deponent, am conversant with the facts of the case and competent to swear this affidavit, do hereby solemnly affirm and declare as under:-

1. That briefly stated, the Hon'ble National Green Tribunal has treated and registered Original Application no. 343/2024 as an application of Sh. Mahendra Kumar Arora, wherein it was alleged that about 250 trees have been illegally cut on Patiala Devigarh Road by a private British Co-ed School in collusion with the District Forest Officer, Sanour, District Patiala causing damage to the environment.
2. That the application was disposed of by the Hon'ble Tribunal vide order dated 01.07.2024 whereby Joint Committee comprising Principal Chief Conservator of Forest of the area concerned, District Magistrate, Patiala and Regional Officer, MoEF&CC, Chandigarh were directed to visit site, collect relevant information, and if the complaint was found to be correct, take appropriate remedial, punitive and preventive action including assessment of Environmental Compensation in accordance with the report filed before the Hon'ble Tribunal.
3. That considering the report dated 16.09.2024 of the Joint Committee, filed by the Deputy Commissioner, Patiala, this Hon'ble Tribunal was pleased to pass order dated 21.01.2025, thereby impleading State of Punjab through



Secretary, Department of Environment; Principal Chief Conservator of Forests, Punjab ; Punjab Pollution Control Board through Member Secretary,; District Magistrate, Patiala and the British Co-Ed High School , Devigarh Road, Patiala as respondents in the case with direction to file their response. On 28.08.2025, the Hon'ble Tribunal impleaded R.S. Enclave Enterprises through its proprietor as Respondents no. 6 for equitable adjudication of the matter.

4. That, the signatory is presently holding the post of Divisional Forest Officer, Patiala. The present case is pending before this Hon'ble Tribunal on 25.09.2025, and the present affidavit is being filed in compliance of the order of this Hon'ble Tribunal on dated 28.08.2025.



That it is submitted that British Co.Ed School exists on the left side of the Sanour Distributary (R.D. Sanour Road to Patiala-Pehowa Road) falling in Sanour Beat of Forest Range Patiala under Forest Division Patiala. The respondent school had been encroaching upon the forest land of 817 Sq.mt. area for passage and parking purpose, by putting interlocking tiles on it. The concerned Forest Range Office under jurisdiction of Divisional Forest Office, Patiala had taken punitive action against the British Co.Ed School i.e. damage report was issued on 31.05.2022. Thereafter, under Sections 32, 33 and 63 of Indian Forest Act, 1927, a complaint case *COMA 2275 of 2022 (Divisional Forest Officer, Patiala V. Kiran Harika, British Co.Ed School)* was registered in the court of the Ld. Chief Judicial

Magistrate, Patiala. The next date of hearing in the present matter is 26.09.2025.

6. That, a notice vide letter No. 11067 dated 25.02.2022 under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 was issued by the office of Divisional Forest Officer, Patiala to the respondent School directing them to take approval for approach and access from the Ministry of Environment, Forest and Climate Change (MOEF & CC). A copy of the notice is annexed herein as **Annexure R-1 (True translated copy attached)**. On the basis of such direction through the notice, the respondent School applied in online format on *Parvesh* portal of Government of India for the diversion of forest land for approach and access with area of 0.0156 Ha through proposal no. FP/PB/Other/433877 dated 19-06-2023. A copy of such application is annexed as **Annexure R-2**. As per the status present on the portal, the application of the respondent school is present and the status shown on the website is attached as **Annexure R-3**.

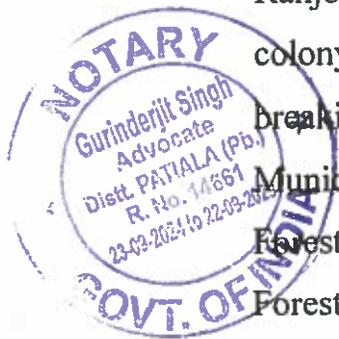
7. That as per the guidelines governing the functioning of the Department of Forests, the measures taken for that for the remaining forest area of 661 sq.mt was that the interlocking tiles have been removed, the possession had been retained and plantation work had been carried out by the Department of Forests, Punjab. It is pertinent to mention herein that the total forest area that was damaged was 817 sq.mt. The respondent School applied for forest diversion approval for an area of 156 sq. mt. only and an area of 661 sq.mt. was retrieved by the Department of Forests. The coloured photographs and a copy of the map are annexed as **Annexure R-4 (colly.)**.

8. That furthermore, for restoration of forest land damaged by the respondent school, the Department of Forests has directed the respondent school to pay



an amount of Rs. 1,57,297/- for restoration of the area, in addition to an amount of Rs. 4,23,430/- under Penal Net Present Value (Penal NPV), which has been proposed to be levied by the office of Divisional Forest Officer, Patiala as per Consolidated Guidelines and Clarification issued under Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 and Van (Sanrakshan Evam Samvardhan) Rules, 2023. The above-said proposal has been sent for approval to Ministry of Environment, Forest and Climate Change (MOEF & CC) for further necessary action and is under process. A copy of these proposed punitive measures are annexed as **Annexure R-5 (Colly.)**

9. That it is submitted that office of respondent no. 6, R.S. Enclave, exists on the right side of Sanour Distributary (R.D. Sanour Road to Patiala-Pehowa Road). This colony had been established by coloniser Jasvir Singh S/o Ranjodh Singh, R/o Ajit Nagar, Patiala. While creating an access to the colony through the Municipal Council Road, the respondent no. 6, did land breaking and intrusion onto the forest land which was adjacent to the Municipal Council, Sanour Road in the area of 495 Sq. Mt. The on-duty Forest Range Officer, Patiala, Balbir Singh, under orders of Divisional Forest Officer, Patiala took punitive action against the coloniser, and a damage report dated 02.02.2022 was issued. Thereafter, a complaint case *COMA 492 of 2022 (Divisional Forest Officer, Patiala V/s Jasvir Singh)* was registered in the court of Ld. Judicial Magistrate, Patiala. The entire forest area of 495 Sq.mt. was taken under possession by the Department of Forests, and the same was retrieved by making plantations and prevented from further land breaking by installing boundary pillars with barbed wire fencing, thus, preventing the coloniser from using forest and for non-forest



Handwritten signature/initials in blue ink.

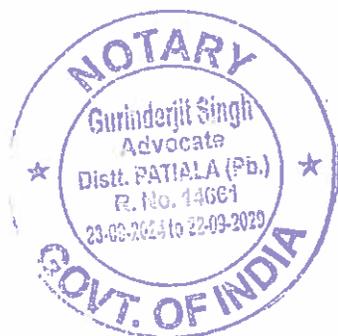
purposes. The coloured photographs of the plantations and wired fencing are attached as **Annexure-6 (colly.)**

10. That, a total of 28 trees were found missing on the Sanour Distributary (R.D. Sanour Road to Patiala-Pehowa Road) of which 11 trees were dead and dry and were felled by the Department officials. Further, 2 trees were felled illicitly and for the remaining 15 trees, the timber had been retrieved from the strip by Pargat Singh Forest Guard and recorded in the Timber Form No. 5 and 7. A copy of the recording in the Forms is annexed as **Annexure R-7**.
11. That, Forest Guard Pargat Singh, who was serving as the beat incharge was suspended immediately on 11.03.2022 and a major penalty of withholding three increments with future effect under Punjab Civil Services (Punishment and Appeals) Rules, 1970 was imposed upon him.

It is most humbly and respectfully prayed that the application filed by the applicant may kindly be dismissed in the interest of justice.

Place: *Patiala*

Dated: *20/09/2025*



[Signature]
Satinder Singh, PFS
Divisional Forest Officer,
Patiala, Punjab.

Verification:

Verified that the contents of the reply by way of affidavit from Para No. 1 to 11 are true and correct to the best of my knowledge and nothing has been concealed therein.

Place: Patiala

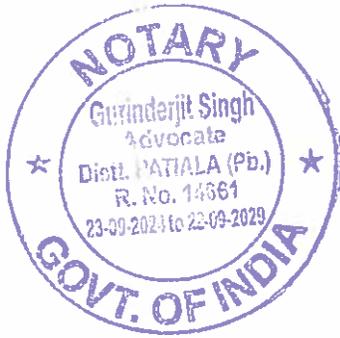
Dated: 20/09/2025

Satinder Singh, PFS
Divisional Forest Officer,
Patiala, Punjab.

I Identify the Deponent
to whom I know personally

VIKRAMJIT SINGH
FOREST GUARD

The Contents of this Affidavit/Document
have been read over to the deponent
he/she has accepted it true and correct



Attested as Identified

NOTARY PUBLIC
PATIALA (PB.)

20 SEP 2025
2025

This document has been entered
in my register at Sr. No. 2332

Dated... 20 SEP 2025

419
PUNJAB GOVERNMENT

Forest and Wildlife Protection Department, Punjab,
Office of the Divisional Forest Officer, Patiala.
E-mail: patlaladfo@gmail.com PH.No.0175-2921574

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1324

Notice

To

The British Co Ed High School
Devigarh Road, P.O. Sanaur, Patiala.

No. 11067 dated: 25.02.2022

Sub: Regarding the use of forest department land without permission
(The British Co Ed High School Devigarh Road, Patiala)

Regarding the above matter, it has come to the notice of the undersigned that you are using the forest area in front of your said school without taking approval from this department under the Forest Conservation Act 1980. In this regard, it is written to you not to use the said Forest land for non Forest purpose. If you use the said Forest land of the Forest Department, then appropriate action will be taken against you under the Forest Act, for which you will be solely responsible.

Apart from this, if you want to use the approach road for the said school, then under the Forest Act 1980, the complete case should be submitted online on the Government of India website forestsclearance.nic.in and then submitted copy to this office.

Sd/-
Divisional Forest Officer,
Patiala

Accepted
↓
Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

Memo No.: 11068

Date: 25-2-2022

A copy is sent to the Forest Range Officer, Patiala, stating that appropriate action should be taken regarding the route used by the user agency without permission and that the forest area should not be allowed to be used without permission.

Sd/-
Divisional Forest Officer,
Patiala.

Undertaking

I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information is found to be false or misleading at any stage, the project will be rejected and clearance given if any to the project will be revoked at our risk and cost. In addition to the above, I hereby give undertaking that no activity/construction/expansion has been taken up

12. Name KIRAN HARIKA

13. Designation Principal

14. Company KIRAN HARIKA

15. Address The British CO-ED High School
Vill Sanour Tehsil & Distt: Patiala.

16. Date 19/06/2023

Accepted

Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala



परिवेश
पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forest and Climate Change



Track Your Proposal

[Back](#)

1. Enter Proposal Number/Single Window Number/Proposal Name: *

[Show Advance Search](#)

Total 1 No. of results found

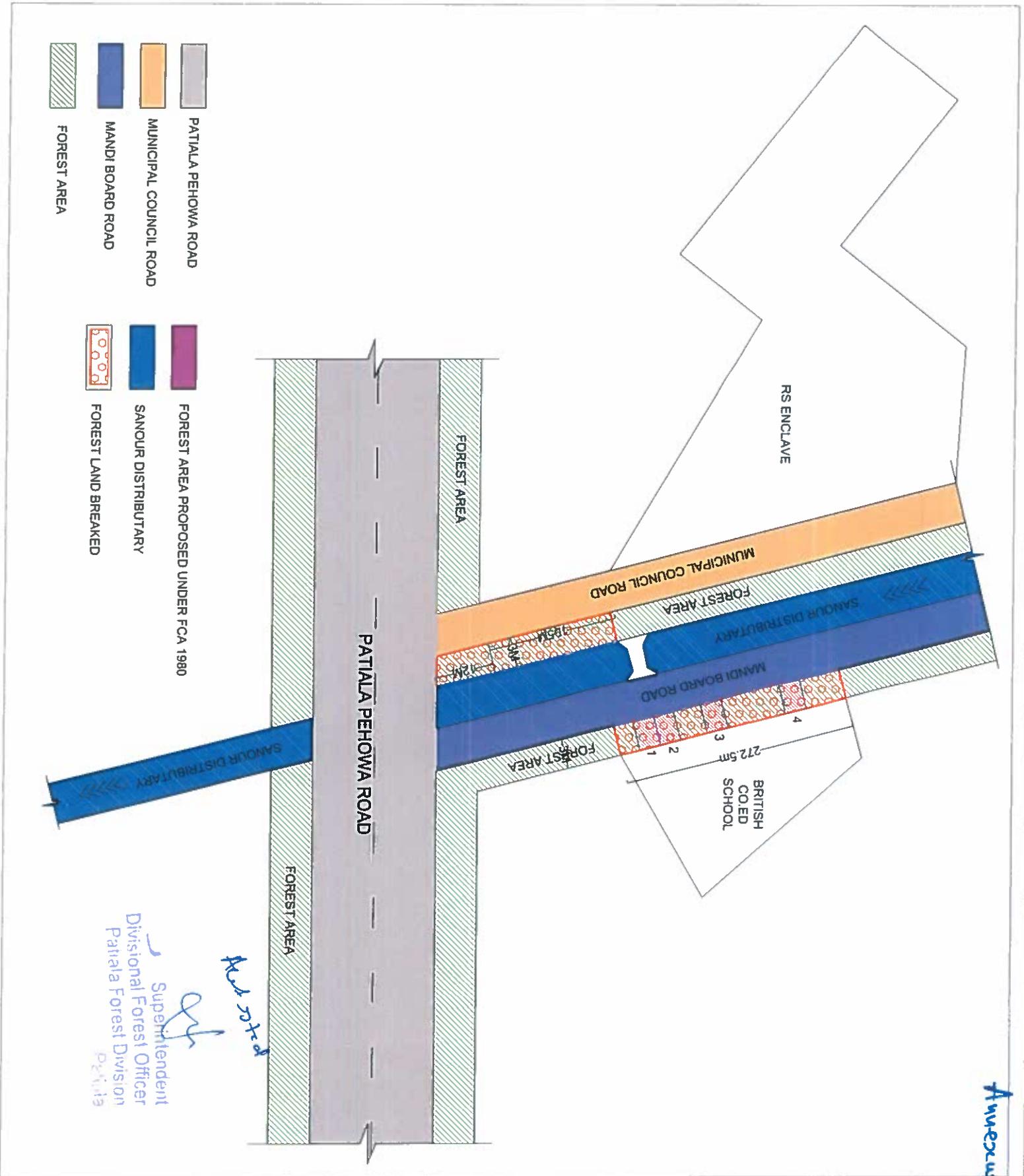
List of Proposals

[Download](#)

To view details click on Proposal Number

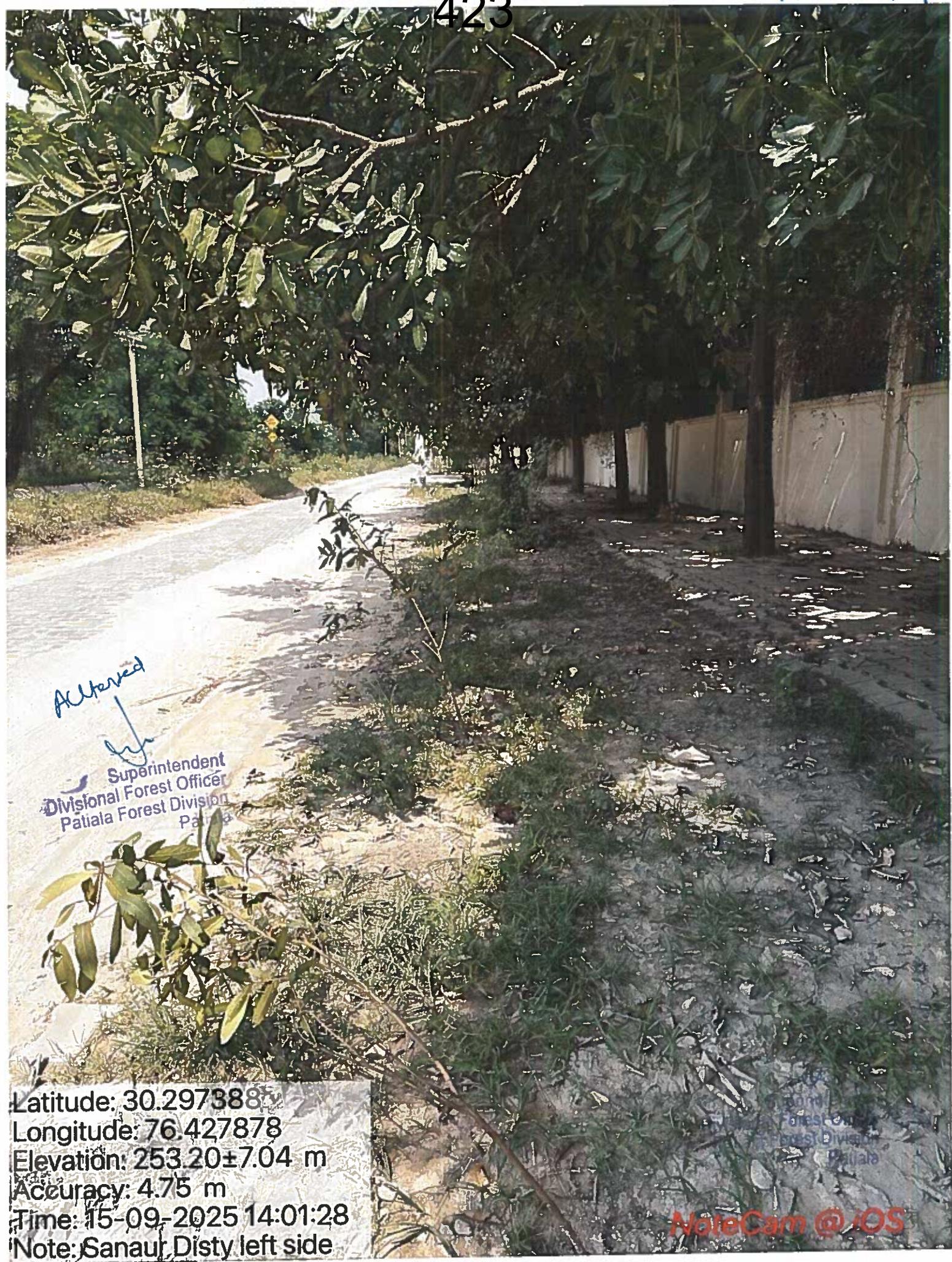
| S. No. | Proposal No. | Clearance Details | Project Name | Location | User Agency | Other Details | Proposal Status |
|--------|---|--|---|----------|--------------|---|---|
| 1 | FP/PB/O THERS/4 33877/2 023 | Clearance Type: Form-A (Part-I): Diversion of Forest Land CAF No. : CAF/13043 1/2023 S/W No.: SW/133572 /2023 | Permission for construction of approach Access to "THE BRITISH CO-ED HIGH SCHOOL" at Vill: Sanour Tehsil: & Dist: Patiala | PUNJAB | KIRAN HARIKA | Category: Others (please specify) Date of Submission: 24/01/2024 | Pending at State Secretary for Recommendation |

Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala



Annexure - R-4
11

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Accepted

Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

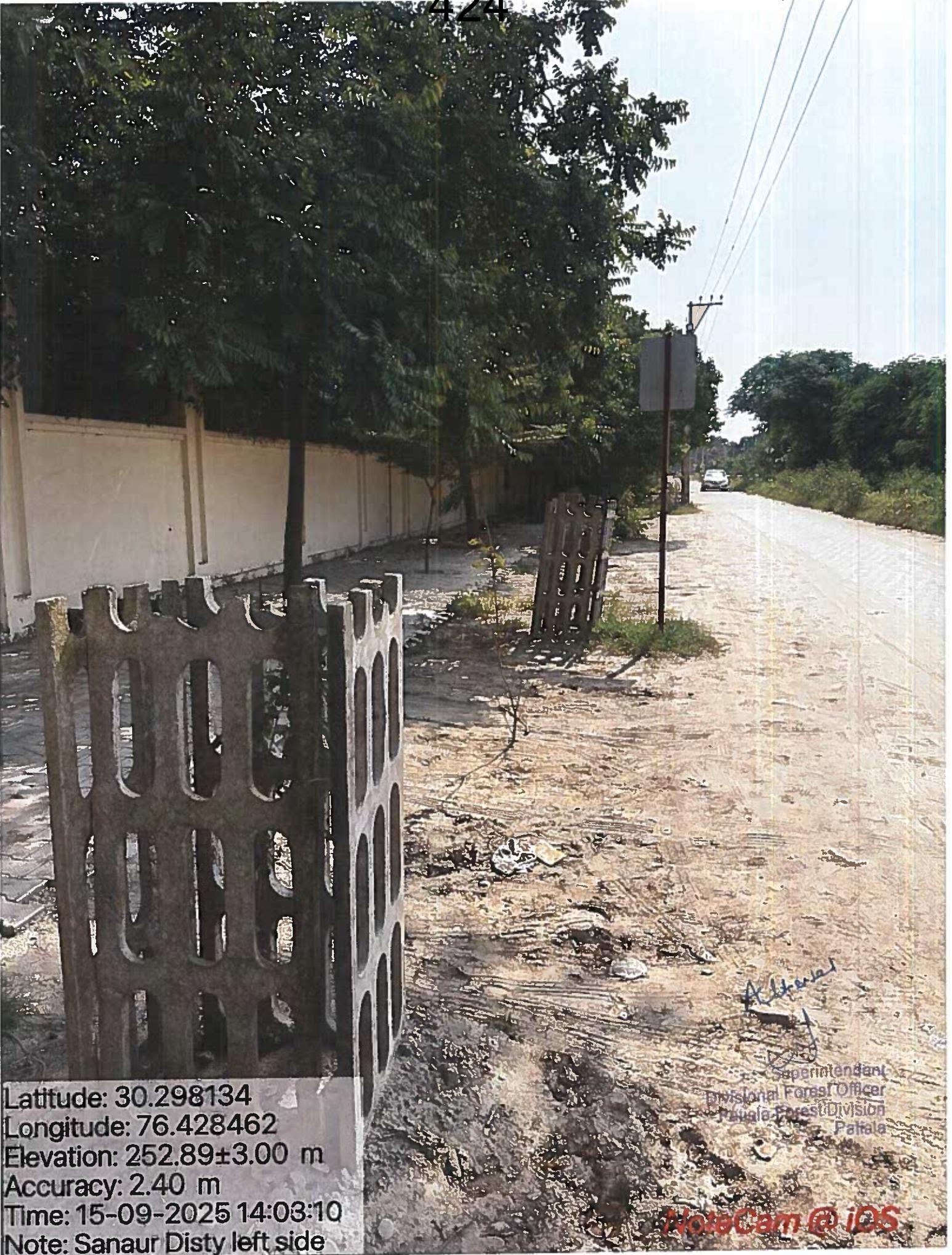
Latitude: 30.297388
Longitude: 76.427878
Elevation: 253.20±7.04 m
Accuracy: 4.75 m
Time: 15-09-2025 14:01:28
Note: Sanaur, Disty left side

Patiala
Forest Division
Patiala

NoteCam @ iOS

424

13
Annexure-R-4



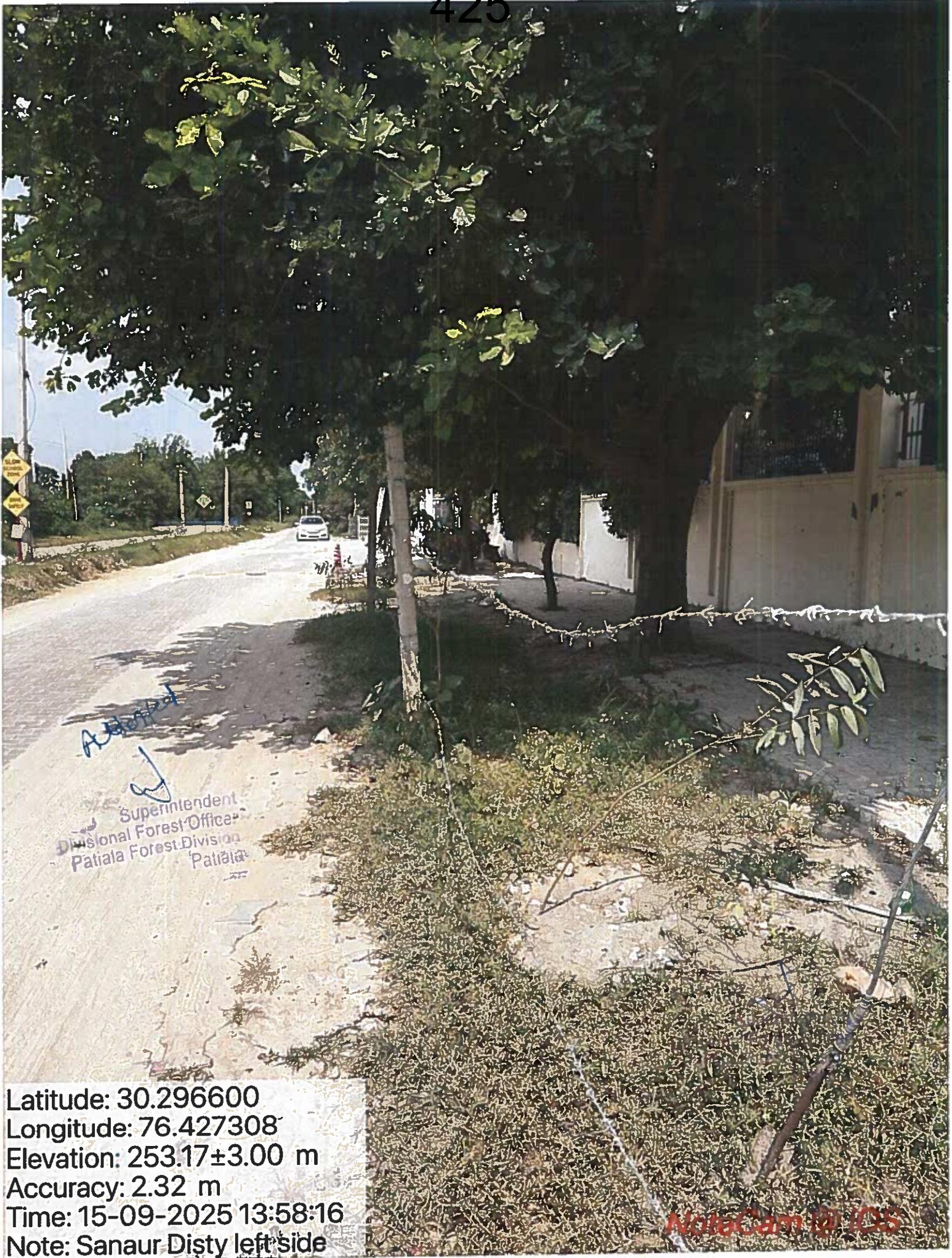
Latitude: 30.298134
Longitude: 76.428462
Elevation: 252.89±3.00 m
Accuracy: 2.40 m
Time: 15-09-2025 14:03:10
Note: Sanaur Disty left side

A. K. Sharma
Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

NoteCam @ iOS

425

14
Amesun-R-4



Amesun-R-4

Superintendent
Divisional Forest Office
Patiala Forest Division
Patiala

Latitude: 30.296600
Longitude: 76.427308
Elevation: 253.17±3.00 m
Accuracy: 2.32 m
Time: 15-09-2025 13:58:16
Note: Sanaur Disty left side

NotaCam © 2025

426



Superintendent
Divisional Forest Officer
Pattala Forest Division
Pattala

Accepted

Latitude: 30.296252
Longitude: 76.427028
Elevation: 254.70±3.00 m
Accuracy: 3.59 m
Time: 15-09-2025 13:57:36
Note: Sanaur Disty left side

NoteCam @ iOS

15. August 2025

427

Full Title of the Projects:- Diversion of 0.0156 ha of forest land construction of approach access to the British Co-ed High School at Vill: Sanour on distributary RD Patiala Sanour road to Patiala-Pehowa road B/S Tehsil: & Distt: under Forest division Patiala.
Proposal No. FP/PB/OTHERS/433877/2023

Penal NPV Calculation Sheet as per New rate.

ECO value Class III

| <u>Area</u> | <u>trees, pole and plants</u> | <u>Forest NPV rate</u> | <u>Total Rate</u> |
|-------------|-------------------------------|--|-------------------|
| 0.0156 | 1 trees, 3 Plants | $13,57,110/- = 21,171/- \times 5$ $\text{times} = 1,05,855 +$ $12\% = (12703 \times 25 \text{ year})$ $= 317575 = 4,23,430/-$ | 4,23,430/- |

Place: Patiala

Date:

Authentd

 Superintendent
 Divisional Forest Officer
 Patiala Forest Division
 Pat - 3


 VidhyaSagari R.U. ,IFS
 Divisional Forest Officer,
 Patiala Forest Division,
 Patiala
 8-42

**Cost Estimate for planting of Tall plants in front of British School , Devigarh
road Patiala wage rate Rs. 442.95**

| 50 Plants / Hac | | | | | |
|-----------------|---|---------|---------------|--------|-----------------|
| Sr. No. | Name of Work | Unit | Unit Cost (In | Qty | Total Amt |
| | Nursery | | | | |
| | Nursery cost / raising plants (10% beating up of failure and 5% transportation wastage) | 1 No | 62.00 | 57 | 3534.00 |
| A | Soil Works | | | | |
| 1 | Site /Jungle Clearance (50%) | Ha. | 7248.00 | 0.0025 | 18.12 |
| 2 | Alignment & Dagbailing | Ha. | 1328.85 | 0.0050 | 6.64 |
| 3 | Earth Work- (a) Digging of Pits 50x 0.6m x0.6m x0.5m (Medium Soil) | 1M3 | 136.90 | 9 | 1232.10 |
| | Total Earth Work | | | | 4790.86 |
| B | Planting | | | | |
| 1 | Refilling of Pits 50*.60*.60*.40 | cum | 36.23 | 7.2 | 260.86 |
| 2 | Loading & Unloading of Plants | No. | 2.96 | 55 | 162.80 |
| 3 | Carriage of Plants by trolley (including 5% transportaion failure) Nsy to Site | No. | 2.72 | 55 | 149.60 |
| 4 | Carriage from site to site | No. | 1.58 | 50 | 79.00 |
| 5 | Planting of Plants | No. | 7.22 | 50 | 361.00 |
| 6 | Spot Irrigation (50 Plants) | No. | 6.02 | 50 | 301.00 |
| 7 | Application of Insecticide (2 times) | No. | 0.54 | 100 | 54.00 |
| 8 | Application of Fertilizers (2 times) | No. | 0.54 | 100 | 54.00 |
| 9 | Line Weeding & Hoeing 1 mt width (5 times) | 100mt | 332.21 | 250 | 830.53 |
| 10 | Hand Watering (12 times) | No. | 6.02 | 600 | 3612.00 |
| 11 | Replanting of Plants 10% | No. | 18.97 | 5 | 94.85 |
| 12 | Rejungle Clearance (4 times) | Per Ha. | 3208.22 | 0.1 | 320.82 |
| 13 | Covering (25% plants) of plants | No. | 3.98 | 12 | 47.76 |
| 14 | Uncovering of plants | No. | 0.45 | 12 | 5.40 |
| | | | | | 11124.48 |

| Sr. No. | Name of Work | Unit | Unit Cost (In | Qty | Total Amt |
|---------------------------|--|-------|---------------|-------|------------------|
| 15 | Material and Supply & Other Charges | | | | |
| | i) POL and Machinery 2% of plantation cost | | | | 222.49 |
| | ii) Material and supply 5 % of Plantation Cost | | | | 556.22 |
| | iii) 5% contingency include wage hike | | | | 556.22 |
| | Cemented Tree Guard | | 2500.00 | 50 | 125000.00 |
| | Total Material Supply | | | | 126334.94 |
| | G. Total | | | | 137459.41 |
| Maintenance 1 Year | | | | | |
| 1 | Nursery cost /raising plants 25% (including 5% transportation wastage) | No. | 62.00 | 14 | 868.00 |
| 2 | Reopening of Pits 13 x 0.60 x 0.60 x 0.50 | 1 m3 | 80.54 | 2.34 | 188.46 |
| 3 | Refilling of pits with earth in other soils 250 x 0.60 x 0.60 x 0.40 | 1 m3 | 36.23 | 1.872 | 67.82 |
| 4 | Loading & Unloading of Plants | 1 No. | 2.96 | 14 | 41.44 |
| 5 | Carriage of Plants by trolley (5% transportation failure) Nsy to Sites | No. | 2.72 | 14 | 38.08 |
| 6 | Spreading of plants pit to pit | 1 No. | 1.58 | 13 | 20.54 |
| 7 | Planting of Plants | 1 No. | 7.22 | 13 | 93.86 |
| 8 | Spot Irrigation | 1 No. | 6.02 | 13 | 78.26 |
| 9 | Line Weeding & Hoeing 1 mt width (2 times) | 100mt | 332.21 | 250 | 830.53 |
| 10 | App. Of Fertilizer (two times) | 1 No. | 0.54 | 100 | 54.00 |
| 11 | App. Of Insecticide (two times) | 1 No. | 0.54 | 100 | 54.00 |
| 12 | Hand Watering (12 times) | 1 No. | 6.02 | 600 | 3612.00 |
| 13 | Rejungle Clearance (4 times) | Ha. | 3208.22 | 0.10 | 320.82 |
| 14 | Singling and Pruning to plants 50% | No | 5.22 | 25 | 130.50 |
| | Total | | | | 6398.31 |
| 15 | Material and Supply & Other Charges | | | | |
| | i) POL and Machinery 2% of plantation cost | | | | 127.97 |
| | ii) Material and supply 5 % of Plantation Cost | | | | 319.92 |
| | iii) 5% contingency include wage hike | | | | 319.92 |
| | Total | | | | 767.80 |
| | Total First year Mtc. | | | | 7166.11 |

| Sr. No. | Name of Work | Unit | Unit Cost (In | Qty | Total Amt |
|-----------------------------|---|-------|---------------|-------|----------------|
| Maintenance II Year | | | | | |
| 1 | Nursery cost / raising plants 15% (including 5% transportation wastage) | No. | 62.00 | 9 | 558.00 |
| 2 | Reopening of Pits 8 x 0.60 x 0.60 x 0.50 | 1 m3 | 80.48 | 1.44 | 115.89 |
| 3 | Refilling of pits with earth in other soils 8 x 0.60 x 0.60 x 0.40 | 1 m3 | 36.23 | 1.152 | 41.74 |
| 4 | Loading & Unloading of Plants | 1 No. | 2.96 | 9 | 26.64 |
| 5 | Carriage of Plants by trolley (5% transportation failure) Nsy to Sites | No. | 2.72 | 9 | 24.48 |
| 6 | Spreading of plants pit to pit | 1 No. | 1.58 | 8 | 12.64 |
| 7 | Planting of plants | 1 No. | 7.22 | 8 | 57.76 |
| 8 | Spot Irrigation | 1 No. | 6.02 | 8 | 48.16 |
| 9 | Line Weeding & Hoeing 1 mt width (2 times) | 100mt | 332.21 | 250 | 830.53 |
| 10 | Hand Watering 8*11 Times and 42*6 Times | 1 No. | 6.02 | 340 | 2046.80 |
| 11 | Rejungle Clearance (4 times) | Ha. | 3208.22 | 0.10 | 320.82 |
| 12 | Singling and Pruning to plants 50% | 1 No. | 5.22 | 25 | 130.50 |
| | Total | | | | 4213.96 |
| 13 | Material and Supply & Other Charges | | | | 84.28 |
| | i) POL and Machinery 2% of plantation cost | | | | 210.70 |
| | ii) Material and supply 5 % of Plantation Cost | | | | 210.70 |
| | iii) 5% contingency include wage hike | | | | 505.67 |
| | Total | | | | 4719.63 |
| | Total 2nd year Mtc. | | | | |
| Maintenance III Year | | | | | |
| 1 | Nursery cost / raising plants 10% (including 5% transportation wastage) | 1 No. | 62.00 | 5 | 310.00 |
| 2 | Reopening of Pits 5 x 0.60 x 0.60 x 0.50 | 1 m3 | 80.48 | 0.9 | 72.43 |
| 3 | Refilling of pits 5 x 0.60 x 0.60 x 0.40 | 1 m3 | 36.23 | 0.72 | 26.09 |
| 4 | Loading & Unloading of Plants | 1 No. | 2.96 | 5 | 14.80 |
| 5 | Carriage of Plants by trolley (5% transportation failure) Nsy to Sites | No. | 2.72 | 5 | 13.60 |
| 6 | Spreading of plants pit to pit | 1 No. | 1.58 | 5 | 7.90 |
| 7 | Planting of plants | 1 No. | 7.22 | 5 | 36.10 |
| 8 | Spot Irrigation | 1 No. | 6.02 | 5 | 30.10 |
| 9 | Weeding & Hoeing (2 times) | No. | 4.79 | 10 | 47.90 |
| 10 | Hand Watering 50*12 Times | 1 No. | 6.02 | 60 | 361.20 |
| 11 | Line Weeding & Hoeing 1 mt width (2 times) | 100mt | 332.21 | 250 | 830.53 |
| 12 | Hand Watering (4 times to entire plants) | 1 No. | 6.02 | 200 | 1204.00 |
| | Total | | | | 2954.64 |

| Sr. No. | Name of Work | Unit | Unit Cost (In | Qty | Total Amt |
|---------|---|------|---------------|-----|------------------|
| 13 | Material and Supply & Other Charges | | | | |
| | i) POL. and Machinery 2% of plantation cost | | | | 59.09 |
| | ii) 5 % Contigency include wage hike | | | | 147.73 |
| | Total | | | | 206.82 |
| | Total 3rd year Mtc. | | | | 3161.47 |
| | G.Total | | | | 157297.49 |

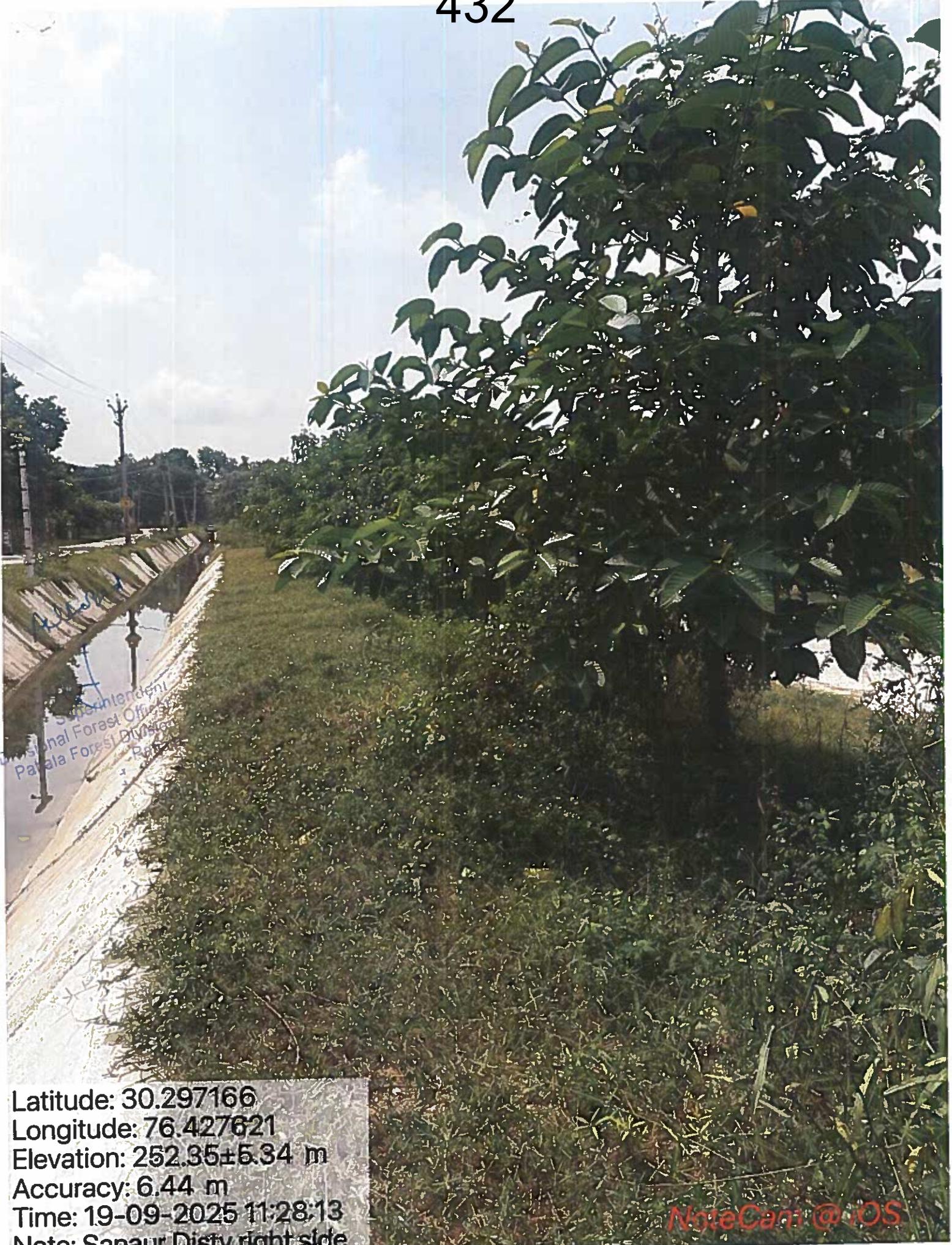
Accepted

[Signature]
 ਵਟ ਡੇਜ਼, ਮਕਸੂਦ,
 ਪਟਿਆਲਾ

Superintendent
 Divisional Forest Officer
 Patiala Forest Division
 Patiala

432

21
Annexure - R-6



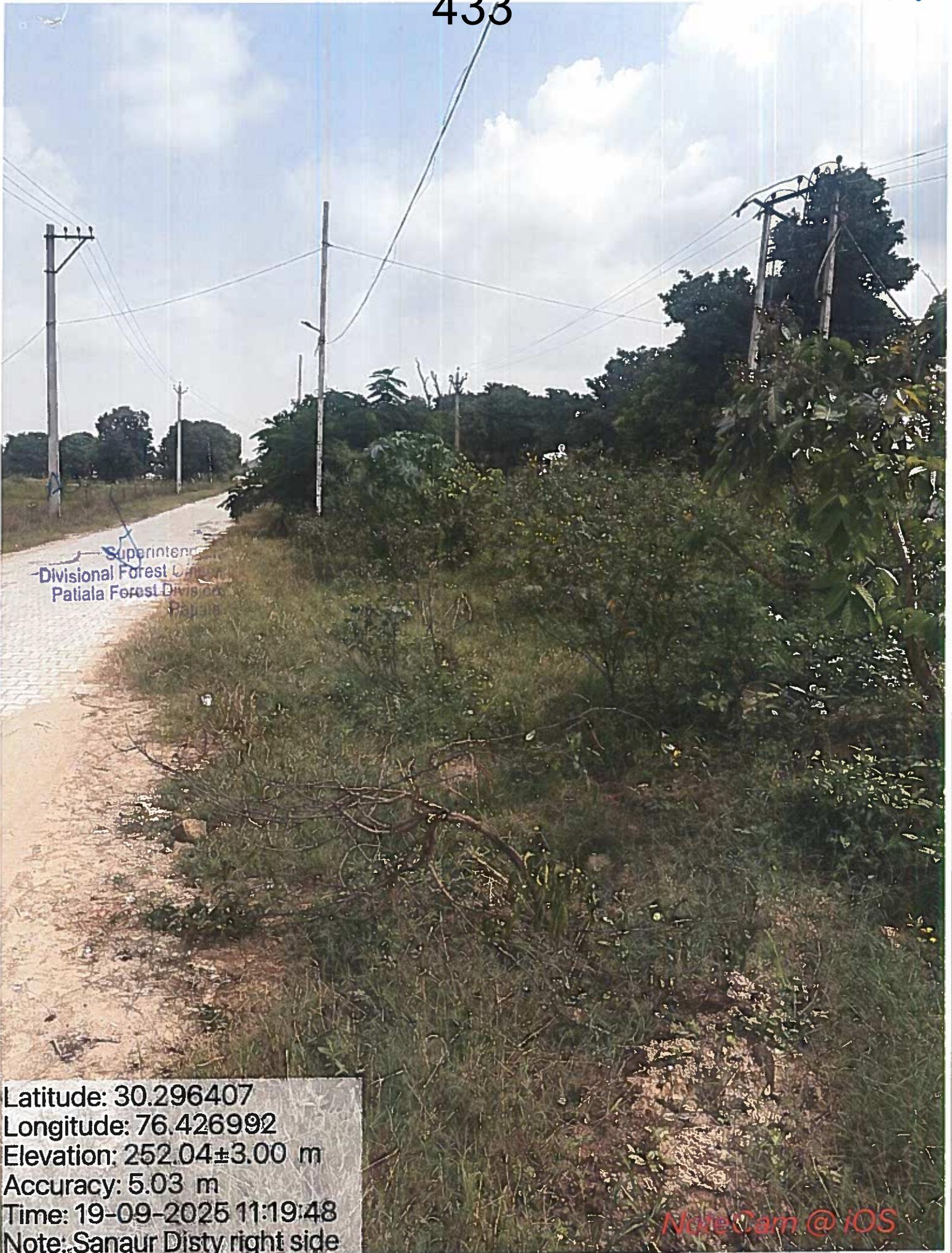
Superintendent
Divisional Forest Officer
Patnala Forest Division
Patnala

Latitude: 30.297166
Longitude: 76.427621
Elevation: 252.35±5.34 m
Accuracy: 6.44 m
Time: 19-09-2025 11:28:13
Note: Sanaur Disty right side

NoteCam @ iOS

433

22
Annexure - R-6



Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

Latitude: 30.296407
Longitude: 76.426992
Elevation: 252.04±3.00 m
Accuracy: 5.03 m
Time: 19-09-2025 11:19:48
Note: Sanaur Disty right side

NoteCam @ iOS

434



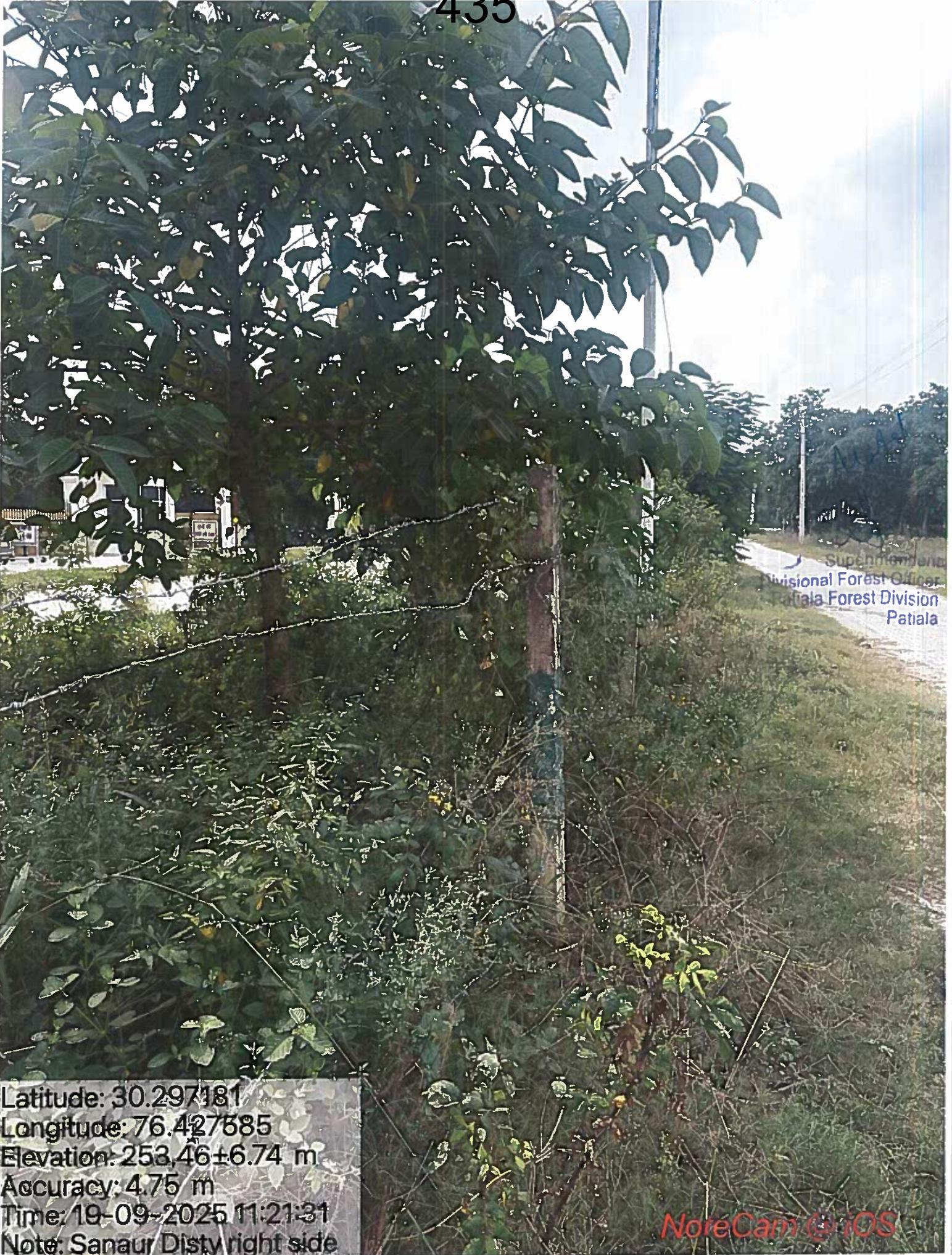
Divisional Forest Officer
Patiala Forest Division
Patiala

Latitude: 30.297182
Longitude: 76.427593
Elevation: 252.75±3.00 m
Accuracy: 2.39 m
Time: 19-09-2025 11:21:49
Note: Sanjur Disty right side

NoteCam @ IOS

24
Amurca - R-6

435



Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

Latitude: 30.297181
Longitude: 76.427685
Elevation: 253.46±6.74 m
Accuracy: 4.75 m
Time: 19-09-2025 11:21:31
Note: Sanaur Disty right side

NoreCam © iOS

20
Amexum - R-7

PATIALA FOREST DIVISION PATIALA

Range - Patiala

Timber Form No. 5

Forest Department Punjab, Patiala Division (Range - Patiala) register of receipts in the Month of 11/21

| Lot No. | Name of Depot | Where Recd. | How Obtained | Date of Recpt. | Description of Produce | Marks | No. of Qty. | Measurement | | | Remarks |
|---------|----------------------------------|-------------|--------------|----------------|------------------------|--------|-------------|-------------|-----------|---------------|---------|
| | | | | | | | | Length | Girth | Cml | |
| 1 | 2 Sawyer Duty Rd | 3 | 4 | 5 | 6 Kikar | 7 1 | 8 1/1 | 9 360 | 10 148 | 11 0.49284 | 12 |
| | to Patiala Punjab Road PLS | | | | | 1 | 1/2 | 340 | 119 | 0.30092 | |
| 2 | 4 | | D/F | | Kikar | 2 | 2/1 | 330 | 110 | 0.24956 | |
| | | | | | | | 2/2 | 320 | 122 | 0.28768 | |
| | | | | | | | 2/3 | 250 | 89 | 0.12377 | |
| | | | | | | | 2/4 | 240 | 88 | 0.11616 | |
| | | | | | | | | | 70-8 | 0.7877 | |
| 3. | 4 | | D/F | | Shisham | 4 | 3/1 | 240 | 170 | 0.434 | |
| | | | | | | | 3/2 | 220 | 85 | 0.099 | |

PATIALA FOREST DIVISION PATIALA

Range - Patiala

Timber Form No. 5

Forest Department Punjab, Patiala Division (Range - Patiala) register of receipts in the Month of ... 11/24

| Lot No. | Name of Depot | Where Recd. | How Obtained | Date of Receipt | Description of Produce | Marks | No. of Qty. | Measurement | | | Remarks |
|---------|--|-------------|--------------|-----------------|------------------------|--------|-------------|-------------|----------|-------------|---------|
| | | | | | | | | Length | Girth | Cmt. | |
| 1 | 2 Sowam Buxty Rd Sowam Bus to Patiala Pahawa Road etc | 3 | 4 | 5 | 6 Shisham | 7 4 | 8 3/3 | 9 190 | 10 89 | 11 0.094 | 12 |
| | | | | | | | 3/4 | 230 | 177 | 0.450 | |
| | | | | | | | 3/5 | 210 | 110 | 0.159 | |
| | | | | | | | | | 1844 | 1.236 | |
| 4. | 4 | 4 | DIF | | Shisham | 6 | 4/1 | 150 | 260 | 0.634 | |
| | | | | | | | 4/2 | 180 | 160 | 0.288 | |
| | | | | | | | 4/3 | 200 | 89 | 0.099 | |
| | | | | | | | 4/4 | 250 | 110 | 0.189 | |
| | | | | | | | | | 1844 | 1.210 | |

PATIALA FOREST DIVISION PATIALA

Range - Patiala

Timber Form No. 5

Forest Department Punjab, Patiala Division (Range - Patiala) register of receipts in the Month of 11/24

| Lot No. | Name of Depot | Where Recd. | How Obtained | Date of Recept. | Description of Produce | Marks | No. of Qtr. | Measurement | | | Remarks |
|---------|---|-------------|--------------|-----------------|------------------------|-------|-------------------|-------------------|-------------------|-------------------------|---------|
| | | | | | | | | Length | Girth | Cmt. | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 5. | Somow Dirty Pad Somow Lead to both Pahow's food etc | | DIF | Euc. | | 12 | 5/1 | 250 | 57 | 0.051 | |
| 6. | — | — | | Mulberry | | 14 | 6/1 6/2 | 250 300 | 166 140 | 0.431 0.368 | |
| | | | | | | | | | Total | 0.798 | |
| 7. | | | DIF | Shikham | | 17 | 7/1 7/2 | 300 150 | 195 150 | 0.713 0.211 | |
| | | | | | | | | | Total | 0.924 | |
| 8. | | | DIF | Shikham | | 19 | 8/1 8/2 | 300 280 | 140 134 | 0.368 0.314 | |
| | | | | | | | 8/3 | 150 | 136 | 0.173 | |
| | | | | | | | | | Total | 0.855 | |
| 9. | | | DIF | Shikham | | 20 | 9/1 9/2 9/3 | 290 400 190 | 154 120 150 | 0.430 0.360 0.119 | |
| | | | | | | | | | Total | 0.909 | |

PATIALA FOREST DIVISION PATIALA

Range - Patiala

Timber Form No. 5

Forest Department Punjab, Patiala Division (Range - Patiala) register of receipts in the Month of ... 11/21

| Lot No. | Name of Depot | Where Recd. | How Obtained | Date of Recept. | Description of Produce | Marks | No. of Qw. | Measurement | | | Remarks |
|---------|----------------------|----------------------|--------------|-----------------|------------------------|---------|------------|-------------|-----------|-------------|---------|
| | | | | | | | | Length | Girth | Cm. | |
| 1 | 2 Sumeri Dicky Pk | 3 Sumeri Dicky Pk | 4 | 5 | 6 Sikham | 7 21 | 8 10/1 | 9 250 | 10 210 | 11 0.689 | 12 |
| | 2 Sumeri Dicky Pk | 3 Sumeri Dicky Pk | | | 6 Sikham | 7 21 | 8 10/2 | 9 320 | 10 100 | 11 0.200 | |
| | | | | | | | 8 10/3 | 9 290 | 10 110 | 11 0.219 | |
| | | | | | | | | 9 250 | 10 130 | 11 0.264 | |
| 11. | 4 | | | | Sikham | 22 | 11/1 | 240 | 110 | 0.182 | |
| | | | | | | | 11/3 | 320 | 95 | 0.181 | |
| | | | | | | | 11/4 | 220 | 100 | 0.138 | |
| | | | | | | | 11/5 | 280 | 110 | 0.212 | |
| | | | | | | | | Total | Total | 0.975 | |
| 12. | 4 | | | | P. pod | 23 | 12/1 | 210 | 105 | 0.357 | |
| | | | | | | | 12/2 | 180 | 105 | 0.124 | |
| | | | | | | | 12/3 | 160 | 105 | 0.110 | |
| | | | | | | | 12/4 | 330 | 150 | 0.464 | |
| | | | | | | | 12/5 | 220 | 115 | 0.182 | |
| | | | | | | | 12/6 | 200 | 120 | 0.180 | |
| | | | | | | | | Total | Total | 1.418 | |

PATIALA FOREST DIVISION PATIALA

Range - Patiala

Timber Form No. 5

Forest Department Punjab, Patiala Division (Range - Patiala) register of receipts in the Month of ... 11. 21

| Lot No. | Name of Depot | Where Recd. | How Obtained | Date of Recept. | Description of Produce | Marks | No. of Qty. | Measurement | | | Remarks |
|---------|---------------|-------------|--------------|-----------------|------------------------|-------|--------------------------|-------------|-------|------|---------|
| | | | | | | | | Length | Girth | Cmt. | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| | | St. No. | | Specie | No. of logs | | Volume (m ³) | | | | |
| | | 1. | | Shirpaw | 36 | | 10.941 | | | | |
| | | 2 | | Kibar | 6 | | 1.58 | | | | |
| | | 3 | | Euc | 1 | | 0.051 | | | | |
| | | 4 | | Mulberry. | 2 | | 0.798 | | | | |
| | | 5 | | Hirc. | 6 | | 1.918 | | | | |
| | | | | | 76 ka | 51 | 14.288 | | | | |

Accepted

Superintendent

Divisional Forest Officer
Patiala Forest Division
Patiala

B. Singh

Forest Range Officer,
Patiala Forest Range,
PATIALA.

Notice

ਵੇਲ਼:

The British Co Ed High School
Devigarh Road, P.O. Sanaur, Patiala.

ਨੰਬਰ..11067..... ਮਿਤੀ...25-2-2022

ਵਿਸ਼ਾ:

ਬਿਨਾਂ ਪ੍ਰਵਾਨਗੀ ਦੇ ਵਣ ਵਿਭਾਗ ਦਾ ਰਕਬਾ ਵਰਤਣ ਸਬੰਧੀ (The British Co Ed High School Devigarh Road, Patiala)

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਨਿਮਨਹਸਤਾਖਰ ਦੇ ਧਿਆਨ ਵਿੱਚ ਆਇਆ ਹੈ ਕਿ ਆਪ ਵੱਲੋਂ ਆਪਣੇ ਉਕਤ ਸਕੂਲ ਦੇ ਅੱਗੇ ਵਣ ਰਕਬੇ ਦੀ ਵਰਤੋਂ ਇਸ ਵਿਭਾਗ ਤੋਂ ਵਣ ਐਕਟ 1980 ਤਹਿਤ ਬਿਨਾਂ ਪ੍ਰਵਾਨਗੀ ਲਏ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ। ਇਸ ਸਬੰਧੀ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਵਿਸ਼ਾ ਅੰਕਿਤ ਸਬੰਧੀ ਵਣ ਵਿਭਾਗ ਦੇ ਰਕਬੇ ਨੂੰ ਨਾ ਵਰਤਿਆ ਜਾਵੇ। ਜੇਕਰ ਆਪ ਵੱਲੋਂ ਹੁਣ ਵਣ ਵਿਭਾਗ ਦੇ ਰਕਬੇ ਨੂੰ ਵਰਤਿਆ ਗਿਆ ਤਾਂ ਆਪ ਵਿਰੁੱਧ ਵਣ ਐਕਟ ਤਹਿਤ ਬਣਦੀ ਕਾਰਵਾਈ ਕਰ ਦਿੱਤੀ ਜਾਵੇਗੀ। ਜਿਸ ਦੀ ਨਿਰੋਲ ਜਿੰਮੇਵਾਰੀ ਆਪ ਦੀ ਨਿੱਜੀ ਹੋਵੇਗੀ।

ਇਸ ਤੋਂ ਇਲਾਵਾ ਜੇਕਰ ਆਪ ਵੱਲੋਂ ਉਕਤ ਸਕੂਲ ਲਈ ਅਪਰੇਚ ਰੋਡ ਵਰਤੀ ਜਾਣੀ ਹੈ ਤਾਂ ਵਣ ਐਕਟ 1980 ਤਹਿਤ ਕੇਸ ਮੁਕੰਮਲ ਕੇਸ ਭਾਰਤ ਸਰਕਾਰ ਦੀ ਵੈਬ ਸਾਈਟ forestsclearance.nic.in ਤੇ ਆਨ-ਲਾਈਨ ਕਰਨ ਉਪਰੰਤ ਇੱਕ ਪੜ੍ਹਤ ਵਿੱਚ ਇਸ ਦਫਤਰ ਵਿਖੇ ਦਿੱਤਾ ਜਾਵੇ।

ਵਣ ਮੰਡਲ ਅਫਸਰ,
ਪਟਿਆਲਾ।

ਪਿਠ ਅੰਕਣ ਨੰਬਰ: 11067

ਮਿਤੀ: 25-2-2022

ਕਾਪੀ ਵਣ ਰੱਜ ਅਫਸਰ, ਪਟਿਆਲਾ ਨੂੰ ਭੇਜਕੇ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਯੂਜਰ ਏਜੰਸੀ ਵੱਲੋਂ ਬਿਨਾਂ ਪ੍ਰਵਾਨਗੀ ਵਰਤੇ ਗਏ ਰਸਤੇ ਸਬੰਧੀ ਬਣਦੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇ ਅਤੇ ਬਿਨਾਂ ਪ੍ਰਵਾਨਗੀ ਦੇ ਵਣ ਰਕਬਾ ਵਰਤਣ ਨਾ ਦਿੱਤਾ ਜਾਵੇ।

Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

ਵਣ ਮੰਡਲ ਅਫਸਰ,
ਪਟਿਆਲਾ।